Declaration of Assets and Liabilities

Year..2026.....

I, BINOD KUMAR PAUL., son/daughter/wife of SITA RAM PAUL aged.....51..... years, belonging to GOVERNMENT..... service and presently working as ASSISTANT SUB MARSHAL BIHAR VIDHAN SABHA, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. **Details of movable assets**
(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	110000/-	NITU KUMARI	NAVYA	SHAURY PRATAP SINGH	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I A/c 10839480-477	SBI A/C 32036644-120 50000/-	Nil	Nil	
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 59988605 8555Rs	L.I.C 59582360-4 7821 Rs	L.I.C 51889859 8549 Rs		
(v)	Motor Vehicles (details of make, etc.)	BR ICE 2579	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight and value)	10gram	55gram	Nil		
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Binod Kumar Paul

B. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self Father	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	12 Kattha	Nitu Kumari	Naya	Shaurya Pratap Singh	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Khata 258 Plot 1025 1 Katha	Khata-32 Plot-369 18 dhur Khata-32	—	—	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Khata Plot No Khata 50 Plot No 416	Plot-369 2.755 Dismil 3.88 Dismil	—	—	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	
(v)	Others (such as interest in property)	—	—	—	—	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	No	
	(ii) Loans from financial institutions	No	No
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	No
	(b) dues to departments dealing with supply of water	No	No
	(c) dues to departments dealing with supply of electricity	No	No

Binod Kumar Paul

	(d) dues to departments dealing with telephones	No	No
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	No
	(f) Other dues, if any	No	No
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - BHQPP8216B	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :- PTS / BLA - 1076

Gender :- M (M/F)

Date of Birth :- 1 2 0 4 1 9 7 5 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR VIDHAN SABHA SECRETARIA

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- KAIMUR BHABUA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .Binod kumar Paul.....

Name of Employee: BINOD KUMAR PAUL

Place: Patna.....

Designation: ASSISTANT SUB MARSHAL

Date: 13/02/2026

Department: BIHAR VIDHAN SABHA (MARSHAL BRANCH)

Note: **Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

Binod kumar Paul